

Statement

Pending applications for grant of Industrial Licences for new Cooperative sugar factories in Maharashtra State.

S. No.	Name of the proposed Cooperative Sugar factory	Proposed Location	Capacity tonne cane/day
1.	Shri Vighnagar Sahakari Sakhar Karkhana Ltd.	Tehsil Junar Distt. Poone.	1250
2.	Sahakari Sakhar Karkhana Ltd., Atpadi.	Tehsil Atpadi Distt. Sangli	1250
3.	Vasantrao Dada Patil Sahakari Sakhar Karkhana	Vithewadi (Lohoner) Tehsil Kalwan Distt. Naik	1250
4.	Sirpur Shetkari Sahakari Sakhar Karkhana Ltd.	Tehsil Shirpur Distt. Dhulia	1250
5.	Hutatma Kisan Ahir Sahakar Sakhar Karkhana Ltd.	Tehsil Walwa Distt. Sangli	1250

Export of stolen Idols

5791. SHRI N. DENNIS: Will the Minister of EDUCATION be pleased to state:

(a) whether a large number of cases came to the knowledge of Government about stolen idols being sent out of India during the financial years 1977-78, 1978-79 and 1979-80;

(b) if so, the details thereof, State-wise;

(c) the steps taken in these cases to recover the idols; and

(d) the steps taken to apprehend the idol lifters?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):
(a) According to the C.B.I., there are three cases of stolen idols being sent out of India during the financial years 1977-78, and 1978-79.

(b) In these three cases, all relating to Tamil Nadu, six metal images are involved. Two of the images represent Nataraja, the four other being Rama, Lakshman, Devi and Anjaneya.

(c) and (d). The Tamil Nadu agency which is investigating the cases, has made reference to the Interpol Wing of the Central Bureau of Investigation for part enquiries in the case abroad. Accordingly, the Interpol has sought the assistance of Interpol of Washington.

Selection of candidates in National School of Drama, New Delhi

5792. PROF. NARAIN CHAND PARASHAR: Will the Minister of EDUCATION be pleased to state:

(a) whether the National School of Drama, New Delhi, select candidates for training in Dramatics for three year Degree Course every year;

(b) if so, the number of candidates selected during the last three years for this purpose;

(c) whether any seats have been reserved for candidates belonging to Scheduled Castes and Scheduled Tribes;

(d) if so, the number of the candidates selected for this year alongwith those belonging to Scheduled Castes and Scheduled Tribes; and

(e) the criteria for the selection of the candidates?